GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:343
ANSWERED ON:16.12.2005
POWER GENERATION
Kushwaha Shri Narendra Kumar;Shiwankar Shri Maha Deo Rao

Will the Minister of POWER be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item appearing in Rashtriya Sahara dated November 20, 2005 regarding failure of the Government to achieve the target of `power for all` by 2012;
- (b) if so, the facts of the matter reported therein;
- (c) whether several power generation projects in the Hydro and Thermal sectors are unable to fulfil the promise of achieving the target;
- (d) if so, the efforts made by the Government thereon;
- (e) whether Power Regulatory Commission has been set up in each State to improve power distribution system in the States; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI PRIYA RANJAN DASMUNSI)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 343 TO BE ANSWERED IN THE LOK SABHA ON 16.12.2005 REGARDING POWER GENERATION.

- (a): Yes, Sir.
- (b): According to the Indian Electrical and Electronics Manufacturing Association (IEEMA), the comments of the Chairman Organizing Committee, Electrama, 2006 have been quoted out of context in the newspaper report and that the Chairman had said that the Electricity For All by 2012 programme of Government of India has opened up good business opportunity for the industry and even if this target is extended up to 2015, the excellent business opportunity would still be available.
- (c): During the year 2004-05, against the power generation target of 586.4 BU, the actual achievement was 587.3 BU.

At present, 83 power generation projects totaling around 39,000 MW with a total estimated cost of Rs. 1,90,721 crore are under execution and out of these projects, 45 projects totaling 23,869 MW with a total estimated cost of Rs. 99,291 crore are thermal projects and 32 projects totaling 11,924 MW with a total estimated cost of Rs. 62,110 crore are hydro projects and remaining 6 are nuclear projects.

With improved project management and better monitoring there has been some reduction in the execution time of both thermal and hydro projects.

- (d): The following measures have been adopted for timely commissioning of the power generation projects:-
- # The monitoring mechanism has been strengthened.
- # The Central Electricity Authority has a nodal officer for each project, both at the conception stage as well as during execution.
- # Regular review meetings are being organized in the Ministry of Power with a view to identifying problems and facilitating their resolution.
- (e) & (f): At present SERCs have been either constituted or notified in 27 states/Union Territories. The names of these States are given in Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN PARTS (e) & (f) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 343 TO BE ANSWERED IN THE LOK SABHA ON 16.12.2005 REGARDING POWER GENERATION.

Name of the State S.No.

- 1. Andhra Pradesh
- Assam
 Bihar
- 4. Chattisgarh
- Delhi 5.
- 6. Goa
- 7 Gujarat
- 8. Haryana
- 9. Himachal Pradesh
- 10. Jammu & Kashmir11. Jharkhand
- 12. Karnataka
- 13. Kerala14. Madhya Pradesh
- 15. Maharashtra
- 16. #Manipur 17. Meghalaya
- 18. Mizoram
- 19. Orissa
- 20. Punjab
- 21. Rajasthan
- 22. Sikkim
- 23. Tamil Nadu
- 24. Tripura
- 25. Uttar Pradesh
- 26. Uttaranchal
- 27. West Bengal

#Joint Electricity Regulatory Commission (JERC) has been notified/constituted in these states.